

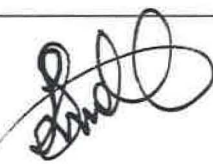
**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong the 20th August, 2020.

No. LJ(B). 53/93/Pt/79– In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following officers as Executive Magistrate in the interest of Public Services within South West Khasi Hills District with immediate effect and until further orders:

<u>Sl. No</u>	<u>Name of the officers</u>	<u>Designation</u>
1.	Shri.K.C.Nongrum	Executive Engineer, PWD (Roads), Ranikor Division
2.	Shri.C.A.Sangma	Sub-Divisional Officer, PHE, Ranikor Sub-Division
3.	Shri.W.Wahlang	Range officer Border area Soil and Water Conservation, Ranikor
4.	Shri.P.L.Kynshi	ADO, Ranikor
5.	Shri.D.Pakyntein	Labour Inspector, Ranikor



(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law (B) Department.

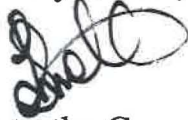
Memo. No. LJ(B). 53/93/Pt/79-A

Dated Shillong the 20th August 2020

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, South West Khasi Hills District, Mawkyrwat with reference to letter No.SWK.JUD.15/2012/122 Dtd 3rd August, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.



Under Secretary to the Government of Meghalaya,
Law (B) Department.